



भारतीय रिज़र्व बैंक
RESERVE BANK OF INDIA

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March 01, 2018

RBI releases Draft Directions on Repurchase transactions (Repo) (Reserve Bank) 2018 under section 45 W of the RBI Act, 1934

The Reserve Bank of India today released [Draft Directions](#) on Repurchase transactions (Repo) (Reserve Bank) 2018. Comments on the draft directions are invited from banks, market participants and other interested parties by March 16, 2018.

Feedback on the draft directions may be forwarded to:

The Chief General Manager, Reserve Bank of India
Financial Markets Regulation Department
1st Floor, Main Building
Shahid Bhagat Singh Marg,
Mumbai – 400001

Or by [email](#) with subject line “Feedback on draft directions on Repurchase transactions (Repo) 2018”.

Background

Reserve Bank of India in its [Statement on Developmental and Regulatory Policies dated February 7, 2018](#) announced that RBI will issue a streamlined and simplified Comprehensive Repo Directions with a view to harmonize regulations across different types of collateral and also to encourage wider participation, especially for repos in corporate bonds and debentures.

Accordingly, a draft Repurchase transaction (Repo) (Reserve Bank) Directions, 2018 is being issued for feedback.

Jose J. Kattoor

Chief General Manager

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